

**PUNJAB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Tuesday, the 25<sup>th</sup> February, 2020**

**Details of security provided to the officers on district-level**

367. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state the designation of the officers to whom security is provided by the Government on district-level alongwith the number of security personnel deployed with the officers separately?

**Details of area covered under forest in the State**

368. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Forest Minister be pleased to state the total percentage of area of the State under forest and whether there has been any decrease in the area covered under forests in the State after year 2017; if so, the reasons therefor?

**Number of Shagun Scheme cases lying pending in Assembly Constituency Banga**

369. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state the number of beneficiaries who have availed the benefit under Shagun Scheme in Assembly Constituency Banga since March, 2017 to date togetherwith the time by which the payments will be made to those beneficiaries whose cases are still lying pending?

**To make good the shortage of staff in Government Schools of Assembly Constituency Banga**

370. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state whether the staff is adequate in Government Schools falling under Assembly Constituency Banga; if not, the detail of shortage of staff, separately, togetherwith the time by which the same will be made good?

**Details of welfare schemes for residents of Jagraon Constituency**

349. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Local Government Minister be pleased to state:-  
(a) whether any scheme has been launched by the Council of Jagraon Constituency for the welfare of urban dwellers; if so, the details of the welfare schemes launched alongwith the number of beneficiaries of the same;  
(b) the name of the schemes togetherwith the expenditure incurred thereon?

**Details of Employees working in Jagraon Council**

350. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Local Government Minister be pleased to state:-  
a) the total number of officers/officials working in the Council of Constituency Jagraon; the designations thereof;  
b) the number of regular and temporary posts out of the above said;  
c) the time by which the employees working on temporary posts are likely to be regularised;  
d) the total number of employees working on contract basis, outsourcing and daily wages;  
e) minimum remuneration of an officer and whether the Municipal Council is paying remuneration as per the D.C. rate?

**Vehicles used in PHC Centres of Jagraon**

353. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-  
a) the number of official/ private vehicles for the convenience of patients in P.H.C Centres of Constituency Jagraon;  
b) the date /year up to which these vehicles had to be got insured;  
c) the number of vehicles hired on contract, details of cut of vehicles hired on contract, the destination alongwith purpose for which the contract vehicles are used, details of diesel/petrol filled in these vehicles during the past -2 years togetherwith the copies of R.C of the official vehicles be provided?

**Details of roads constructed in villages falling in Jagraon Constituency**

354. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Chief Minister be pleased to state:-  
a) the details of roads constructed/repared by P.W.D in villages falling under Constituency Jagraon upto the year 2017-18, 2018-19, 2019-20;  
b) whether there is any proposal to construct new roads further; if so, the time by which the construction thereof is likely to be started?

**To make arrangements for clicking the photographs for residents of Barnala to make a driving licence**

331. **Sardar Kulwant Singh Pandori, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that the residents of district Barnala have to go to Sangrur to get their photos clicked for making heavy vehicle licence; if so, whether there is any proposal under consideration of the government to start the said service in district Barnala itself?

**To make good the shortage of doctors in Civil Hospital of Mahal Kalan**

332. **Sardar Kulwant Singh Pandori, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is shortage of X-ray, E.C.G., M.D doctors and radiologists in Civil Hospital of Assembly Constituency Mahal Kalan; if so, the time by which the said shortage is likely to be met?

**Details of Sold-out Panchayati Lands**

334. **Sardar Kulwant Singh Pandori, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-  
a) the details of sold-out Panchayati lands (Common Lands) in the State in the years 2012-13 to 2019-20 (till date);  
b) whether the Panchayats can sale the common lands at its own level; if so, the copy of rules related to it be presented in the House and if not, under which rule the Panchayati common lands are being sold in Patiala and Mohali district respectively?

6 Feb 24.2.20  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

**Regarding Surplus Electricity**

335. **Sardar Kulwant Singh Pandori, M.L.A.**:- Will the Chief Minister be pleased to state:-

- a) whether it is in his notice that a provision of fixed rates has been made by Electricity Department while inking agreement with the Private Power Plants; plan-wise and district-wise total number of units fixed alongwith the amount of payment made to the Private Power Plants as per agreed rates in this regard during last five years;
- b) (plant-wise and year-wise) consumed units (in millions) received from these plants-month-wise during last five years;
- c) the number of units (in million) returned to these Private Power Plants as surplus power alongwith the number of units (in million) sold during last five years (plant-wise and district-wise);
- d) the efforts made by the Government on its own level to sell surplus electricity due to non-utilization of power generated by these Power Plants togetherwith the reasons for not selling the whole surplus electricity?

**The details of works performed by Monitoring Committees constituted under Atta-Dal Scheme**

339. **Shri Baldev Singh Khaira, M.L.A.** :- Will the Food and Civil Supplies Minister be pleased to state the types of works performed by Monitoring Committees constituted under Atta-Dal Scheme by the Government ; the names of the body which select these committees alongwith the level of the officers and public representatives included in these committees; the details thereof ?

**Regarding Government jobs provided to unemployed youth**

372. 1. **Shri Baldev Singh Khaira, M.L.A.**

2. **Shri Pawan Kumar Tinu, M.L.A.**

3. **Shri N.K Sharma, M.L.A.**

} Will the Employment Minister be pleased to state:-

- a) whether the promise of providing job to one member of a family of the State has been fulfilled by the State Government; if so, the number of the youth of the State who have been provided Government jobs under this scheme till now; district wise details of the same;
- b) the number of permanent residents (village/city wise) of the State, the youths of other States who have been provided jobs in other States and the tenure of these jobs; the entire details may kindly be laid on the Table of the House?

**To increase the amount of Shagun Scheme**

373. **Shri Baldev Singh Khaira, M.L.A.**:-Will the Social Justice, Empowerment and Minorities Minister be pleased to state whether there is any proposal under consideration of the Government to increase the amount of shagun scheme from Rs 21000/- to Rs 51000/-; if so, the time by which it is likely to be increased and if not, the reasons therefor?

**To enhance Unemployment Allowance**

374. **Shri Baldev Singh Khaira, M.L.A.**:-Will the Employment Minister be pleased to state the amount of un-employment allowance being given to the educated youths of the state by the Government and whether there is any proposal under consideration of the Government to enhance the existing amount of unemployment allowance upto Rs. 2500/- per month; if so, the time by which the same is likely to be done?

**To upgrade Civil Dispensary, Garhdiwala into C.H.C.**

375. **Sardar Sangat Singh Gilzian, M.L.A.**:-Will the Health and Family Welfare Minister be pleased to state the time by which the Civil Dispensary Garhdiwala, whereof the large building is ready since a long time is likely to be upgraded into C.H.C as a proposal pertaining to the same has already been forwarded to the Government?

**To upgrade C.H.C Tanda**

376. **Sardar Sangat Singh Gilzian, M.L.A.**:-Will the Health and Family Welfare Minister be pleased to state whether it is a fact that 30 bedded C.H.C Tanda Hospital is one of the C.H.C hospitals of district Hoshiarpur, which is having the largest OPD, approximately 700 patients are examined in the OPD daily; if so, the time by which the government proposes to upgrade the same to 100 bedded hospital ?

**To start new I.T.I at village Mastiwala of Constituency Urmur Tanda**

377. **Sardar Sangat Singh Gilzian, M.L.A.**:-Will the Technical Education Minister be pleased to state whether there is any proposal to start new I.T.I by the government at village Mastiwala kandi area of Assembly Constituency Urmur Tanda; if so, the time by which it will be started?

**To prevent plying of heavy commercial vehicles on the rural link roads**

378. **Sardar Sangat Singh Gilzian, M.L.A.**:-Will the Chief Minister be pleased to state:-

- a) whether it is a fact that rural link roads are damaging immediately after constructing the same due to passing of heavy commercial vehicles/tippers on these roads to avoid toll tax; if so, the efforts being made by the Government to stop plying the same on rural link roads; the details be given;
- b) whether local Gram Panchayat can realize tax from these commercial heavy vehicles/tippers in case being plied through rural link roads alongwith the copy of rules regarding this be provided and amount of tax upto which extent can be realized by the Gram Panchayat from these tippers/vehicles?

Chandigarh:  
The 20<sup>th</sup> February , 2020

Cpl Bus 24.2.20  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

Shashi Lakhanpal Mishra,  
Secretary,  
Punjab Vidhan Sabha.